

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DIMENSIONS TRADE AND COMMERCE LTD

1.	NAME OF CORPORATE PERSON	Dimensions Trade and Commerce Ltd
2.	DATE OF INCORPORATION OF CORPORATE PERSON	31/01/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U52599MH2007PLC167441
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	G-94, Dreams The Mall, L.B.S. Marg, Bhandup (West) Mumbai - 400078
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28 th March, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Girish Krishna Hingorani Address: 5C Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai - 400028. Email Add: girish2207@rediffmail.com Mobile No.: 9820099783 Reg. No.: IBBI/IPA-002/IP-N00842/2019-20/12695
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th April, 2022

Notice is hereby given that the Dimensions Trade and Commerce Ltd has commenced voluntary liquidation on 28th March, 2022.

The stakeholders of Dimensions Trade and Commerce Ltd are hereby called upon to submit a proof of their claims, on or before 27th April, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Girish Krishna Hingorani
Liquidator
Date: 30/03/2022
Place: Mumbai

